

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 436/2016**

**SECTION OF THE COMPANIES ACT: 433(e), 434 & 439**

**In the matter of:**

**M/s. Saint Gobain Indian Pvt. Ltd.**

..... **Petitioner**

**VS.**

**M/s. Variations Designs Pvt. Ltd.**

..... **Respondent**

**Order deliver on 06.07.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Parveen Kumar Aggarwal, Advocate

For the Respondent (s) : None Appeared

**ORDER**

The counsel for petitioner requested for one week time to file compliance affidavit and affidavit of service. The counsel for petitioner is directed to file compliance affidavit and affidavit of service before next date of hearing.

List the matter on 14.07.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**